

**IN THE CENTRAL ADMINISTRATIVE
TRIBUNAL ADDITIONAL BENCH,
BANGALORE**

W.P. No. 7941/84
Order Sheet (contd)

A No. 669/86 (T)

Shri R. Umaphathy

Vs.

Southern Railway, Bangalore

| Date | Office Notes | Orders of Tribunal |
|---------|--|---|
| 28.5.86 | <p>W.P. No. 7941/84 transferred Under S.29 of the A.T. Act, '85 from the H.C. of Kar. Wastec. from H.C. of Kar. on 27.2.86. It has been registered. Notes at pre-page may be seen. Adv. for Applicant has requested for today's order (paper added). (Reintact on leave) Bench</p> | <p>Shri M.S. Anandaramu, Advocate, for the applicant requests that W.P. No. 7941/84 transferred to this Bench of the Tribunal may be taken up for orders today itself.</p> <p>Counsel states that he has been instructed by his client to withdraw the Writ Petition which has been transferred to this Bench, because the Respondents have conceded the prayer made by the application in the petition.</p> <p>In view of this the application is dismissed as withdrawn. This order may be communicated to the parties and their counsels.</p> <p style="text-align: right;">(L.H.A. Rego) (Ch. Ramakrishna Rao) Member(A) Member(J) 28.5.86 28.5.86</p> <p style="text-align: right;"><i>Ch. Ramakrishna Rao</i></p> |
| 28.5.86 | <p># Order communication issued. R.</p> | |
| 20.6.86 | <p>Order served to R-1 to R-3 in added to file. RM.</p> | |

ORDER

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex, (BOA)
Indiranagar,
Bangalore-560 036.

Wednesday, the 26th May, 1986

Present

The Hon'ble Member (Judicial) ... Shri Ch. Rama Krishna Rao.
The Hon'ble Member (Administrative) Shri L.H.A. Rao

IN

Application No.669/86(T)(W.P.No.7941/84 in
High Court of Karnataka).

Shri R. Umapathy,
C/o. Shri K. Subba Rao, Advocate,
No.128, Cubbonpet Main Road, Bangalore-2. Applicant

Versus

1. The Union of India Represented by
Secretary, R/o. Railways, Railbhan, N.Delhi.
2. The General Manager, Southern Railway, Park Town, Madras.
3. The Divisional Personnel Officer, Southern Railway,
Bangalore City, Railway Station, Bangalore. Respondents

O R D E R

Shri R.S. Anandarao, Advocate, for the applicant requests that W.P.
No.7941/84 transferred to this Bench of the Tribunal may be taken up for
orders today itself.

Counsel states that he has been instructed by his client to withdraw
the Writ Petition which has been transferred to this Bench, because the
Respondents have conceded the prayer made by the applicant in the petition.

In view of this the application is dismissed as withdrawn. This order
may be communicated to the parties and their counsels.

Given under my hand and the Seal of this Tribunal, the 26th day of
May, 1986.



R.
R.
For REGISTRAR
O/C

Received my
Copy

R. Umapathy
28/5/86
(R. UMAPATHY)

Shri S.
R. Umapathy
26/5/86